

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Criminal) No(s). 814/2024

ANNU GULATI

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.219121/2024-EXEMPTION FROM FILING O.T. )

Date : 30-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Ms. Nandani Gupta, Adv.  
Mr. Krishna Kumar, Adv.  
Dr. Mrs. Vipin Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable in six weeks.

Let an application be moved by the petitioner for appearance through Video Conferencing before the trial Court in the Court of JMJC/CJJD, Karnal Haryana which shall be considered and order passed by the Court.

(NEETA SAPRA)  
COURT MASTER (SH)

(ANU BHALLA)  
COURT MASTER (NSH)